ANNUAL REPORT ETC. OF NATIONAL NEWSPRINT AND PAPER MILLS LIMITED. NEPANAGER. HINDUSTAN PAPER CORPORATION LIMITED, NEW DELHI, CENTRAL PULP AND PAPER RESEARCH INSTI-TUTE, DEHRADUN, COIRS BOARD, CENTRAL INSTIUTE OF TOOL DESIGN HYDERABAD ETC. ETC.

Papers Laid

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S. M. KRISHNA): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 :---
 - (i) Review by the Government on the working of the National Newsprint and paper Mills Limited, Nepanagar, for the vear 1982-83.
 - (ii) Annual Report of the National Newsprint and Paper Mills Limited, Nepanagar, for the year 1982-83 along with Audited, Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Libarary. See No. LT-7476/83]

- (b) (i) Review by the Government on the working of the Hindustan paper Corporation Limited New Delhi, for the year 1982-83,
 - Report (ii) Anunal of Hindustan Paper Corporation Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments Comptroller and the Auditor General thereon,

[Placed in Libaray, See No. LT-7477/83]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Dehradun. for the year 1982-83 along with Audited Accounts

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(ii) A copy of the Review (Hindi and English versions) by the Government on the working of of the Central Pulp and Paper Research Institute, Dehradun, for the year 1982-83.

> Placed in Libaray, See. No. LT-7478/831

- (3) (i) A copy of the Annual Report (Hindi and English versions) for the year 1982-83 on the activities of the Coir Board and the working of the Coir Industry Act, 1953 under sub-section (1) of section 19 of the Coir Industry Act, 1953.
- (ii) A Statement (Hindi and English versions) regarding Review by the Government on the working of the Coir Board, for the year 1982-83. [Placed in Library, See No. LT-7479/83]
- (4) (a) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tool Design, Hyderabad, for the year 1982-83 along with Audited Accounts

[Placed in Library, See No. LT-7480/83]

(ii) A copy of the Annual Report (Hindi and English versions) of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1982-83 along with Audited Accounts.

> Placed in Library. See No. LT-7481/83]

(iii) A copy of the Annual Raport (Hindi and English versions) of the Central Tool Room and Training Centre, Calcutta, for the year 1982-83 along with Audited Accounts.

> [Placed in Library, See No. LT-7482/831

- (iv) A copy of the Annual Report (Hindi and English versions) of the Tool Room and Training Centre. Delhi, for the vear 1982-83 along with Audited Accounts.
 - [Placed in Library, See No. LT-7482/83]
- (v) A copy of the Annual Report (Hindi and English versions) of the Small Industry Exten-Training Institute, sion Hyderabad, for the year 1982-83 along with audited Accounts.
- (b) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Institute of Tool Design, Hydarabad, Institute for Design of Electrical Measuring Instruments, Bombay, Central Tool and Training Centre Room Calcutta, Tool Room Training Centre, Delhi and Small Industry Extension Training Institute, Hyderabed, for the year 1982-83,

[Placed in Library. See No. LT-7484/83]

ANNUAL REPORT ETC. OF NATIONAL RESEARCH DEVELOPMENT CORPORATION OF INDIA, DELHI. CENTRAL **ELECTRONICS** LIMITED, NEW DELHI, **PADMAJA** NAIDU HIMALAYAN **ZOOLOGICAL** PARK, DARJEELING, INDIAN SCIENCE CONGRESS ASSOCIATION CALCUTTA, NATIONAL INSTITUTE OF IMMUNO-LOGY, NEW DELHI, SAHA INSTITUTE OF NUCLEAR PHYSICS, CALCUTTA. MEMBRIAL CENTRE, BOMBAY ETC. ETC.

THE MINISTER OF PARLIA-MENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): ON BEHALF OF SHRI SHIVRAJ V. PATIL.

I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (a) (i) A statement regarding Review by the Government on the working of the National Research Development Corporation of India, New Delhi. for the year 1982-83.
 - (ii) Annual Report of the National Research Development Corporation of India, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Auditor Comptroller and General thereon.

[Placed in Library, See No. LT-7484A/83]

- (b) (i) A statement regarding Review by the Government on the working of the Central Electronics Limited, New Delhi, for the year 1932-83.
 - (ii) Annual Report of the Central Electronics Limited. New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-7485/83]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1982-83 along with Audited Accounts
 - (ii) A statement (Hindi and Engversions) regarding Review by the Government on the working of Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1982-83.

[Placed in Library, See No. LT-7486/83]